

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NOS. 405 & 406 OF 2019 IN**  
**DFR NO. 4310 OF 2018**

**Dated: 29<sup>th</sup> March, 2019**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Belgaum Renewable Energy Private Limited** .....Appellant(s)

**Versus**

**Karnataka Electricity Regulatory Commission & Ors.** .....Respondent(s)

Counsel for the Appellant(s) : Mr. Deepak Khurana

Counsel for the Respondent(s) : -----

**ORDER**

The learned counsel, Mr. Deepak Khurana, appearing for the Appellant submitted that, they have complied with the Order dated 19.03.2019 of this Tribunal i.e. filing of additional affidavit explaining the delay in filing the appeal.

Submission of the counsel for the Appellant, as stated supra, is placed on record.

Registry is directed to check and post this matter on **03.04.2019**.

**(Ravindra Kumar Verma)**  
**Technical Member**  
vt/mk

**(Justice N.K. Patil)**  
**Judicial Member**